

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)

LOK SABHA

UNSTARRED QUESTION NO. 3199

TO BE ANSWERED ON: 16.03.2016

CONFERENCE OF WOMEN ENTREPRENEURS

**3199. SHRI VINAYAK BHAURAO RAUT:
SHRI FAGGAN SINGH KULASTE:**

Will the Minister of Communications & Information Technology be pleased to state: -

- (a) whether the National Conference of Women Village Level Entrepreneurs was held recently;
- (b) if so, the issues discussed therein;
- (c) whether the Government proposes for more participation of women in social transformation through digital revolution in the country and if so, the details of action plan proposed in this regard; and
- (d) the details of the services being offered by Common Service Centres (CSCs) and the extent to which it has been able to reduce corruption and malpractices in rural areas in the country;

ANSWER

**MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) and (b): Yes, Sir. The National Level conference was held on 20th February 2016 in New Delhi to celebrate and felicitate the contribution of Woman Village Level Entrepreneurs (VLEs) in harnessing the opportunity provided by the Common Services Centre (CSC) under Government of India's Digital India Initiative.

Deliberations made during the conference are as under:

- The women VLEs shared their experiences on offering e-governance services and spreading digital literacy in the community;
- Two panel discussions were held on "Digital Literacy and Education Services" and "Women's Empowerment through Digital Services".

(c): Yes, Sir. The Government is determined to include the women and marginalized sections of the society in the CSC movement significantly. The following action has been proposed:

- Government has already issued guidelines to give preference to women as VLEs.
- Awards/ incentives are being conferred to successful women village level entrepreneurs (VLE).
- To encourage more participation of women, success stories are being published in monthly e-Magazine Tarang and newsletters.

(d): The list of services being delivered through CSCs is at Annexure.

Common Services Centre (CSC) enables citizens to avail the Government and other services closer to his place of residence in a transparent and timely manner. The ability of CSC to insulate citizens from interfacing Government officials to a great extent addresses the issues of corruption and delay. With the launching of further G2C services to the citizens through CSC it is expected that the issues of corruption can be addressed to a great extent.

Annexure

List of Services available through CSC network

(A) G2C Services:

1. Issue of certificates: Caste, Income, Birth & Death registration, Land records, Domicile.
2. Employment Registration.
3. Application for Ration Card, Application for pension (old age, widow etc), Application for Minority Scholarship/Girls Education Scholarship
4. PAN Card Services, UIDAI Services, Election Commission of India (EC) Services, Passport Services.

(B) B2C Services:

1. Mobile / Data Card / DTH Recharge & Mobile Bill Payment.
2. Electricity Bill Payment
3. Tour & Travel (Booking for Air & Bus), IRCTC Service (through IRCTC authorized centres).
4. e-Commerce service (Purchase of Various Products)

(C) Educational Services:

1. Digital Literacy under National Digital Literacy Mission (NDLM)/Digital Saksharata Abhiyan (DISHA)
2. Brilliant Tutorials, Animation Courses
3. IGNOU Services, NIELIT Services and NIOS Services

(D) Financial Inclusion Services:

1. Banking Services through Business Correspondents Agents
2. Insurance Services (IRDA-Insurance Regulatory and Development Authority)
3. Pension Services (PFRDA-Pension Fund Regulatory and Development Authority of India)

Other Services:

1. Agriculture Service & Skill Development.
2. Income Tax filing & Know Your TDS service.
3. Health Care Services: Telemedicine, Jan Aushadhi Registration for medical stores.
4. Swachh Bharat Abhiyan: Registration for Toilet Scheme
5. Registration of Workers & Submission of Claims for Building and Other Construction.
